## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY ----MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.49/7/HDB//2017
NAME OF THE COMPANY	United Seamless Tubular Private Limited
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	United Seamless Tubular Private Limited
UNDER SECTION	7 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
H. Rajesh Kuman	Advocati	9000292977	4
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Heard Shri H. Rajesh Kumar, Learned Counsel for the Respondent and Shri C.S. Ahalada Rao, Learned IRP. Post the case on 19.9.2017

Member (T)

Member (J)